

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-307
IB-2236/ND/2019

IN THE MATTER OF:

Sudhir Kumar
Vs
M/s. AIMS RG Angel Promoters Pvt Ltd.

...Applicant

...Respondent

SECTION

Under Section 7 of IBC, 2016

Order delivered on 18.11.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent : Adv. Achini Singh Gyani and Adv. Amit Aggarwal

ORDER

Place the matter before the regular bench on 09.12.2019.

sd/-

(SUMITA PURKAYASTHA)
MEMBER (T)

sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)